

LOK SABHA
UNSTARRED QUESTION NO. 3010
TO BE ANSWERED ON 15TH MARCH, 2021

High Prices of Petroleum Products due to Taxes

3010. SHRI PRAJWAL REVANNA:
SHRIMATI NUSRAT JAHAN RUHI:
SHRI BHARTRUHARI MAHTAB:
ADV. A.M. ARIFF:
SHRI M. BADRUDDIN AJMAL:
SHRI JAYADEV GALLA:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of average monthly crude oil basket that Government imported from various countries/companies between January, 2020 to February, 2021, month-wise along with the taxes imposed by the Central Government and State Governments on petrol, diesel, ATF, domestic LPG cylinder between January, 2020 to February, 2021, State-wise and product-wise;

(b) the contribution of taxes levied in the total amount of taxes collected along with the number of times the prices of petrol, diesel and LPG have been raised by the Government during the above said period, month-wise;

(c) whether the Government has made any changes in the central excise duty charged on the prices of petrol and diesel from FY 2018-19 to 2020-21 till February 2021, if so, the details thereof including the date and rate of change on each occasion including the excise duty imposed by the Central Government on each litre of petrol/diesel; and

(d) the reasons for exorbitant rise in the prices of petrol in the country despite the low cost of crude oil and whether the Government is contemplating to reduce the taxes to provide relief to the common men from such rise in prices of petrol and diesel and the steps taken/being taken by the Government to reduce the prices?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री

(श्री धर्मेंद्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a) The month wise details of crude oil import during the period January 2020 to January 2021 is given as **Annexure-I**.

The details of taxes levied by Central Government on petrol, diesel, domestic LPG and ATF between January, 2020 to February, 2021 is given below:

1. **Customs duty:** There is NIL Customs duty on domestic LPG. The Customs duty rates on petrol, diesel and ATF is given below:

	As on 01.01.2020	02.02.2021
Petrol	2.5 % plus 3% social welfare surcharge	2.5 % plus 10% social welfare surcharge
Diesel	2.5 % plus 3% social welfare surcharge	2.5 % plus 10% social welfare surcharge
ATF	5% plus 10% social welfare surcharge	5% plus 10% social welfare surcharge

2. **Excise duty:** The details of change in Central Excise duty rates on petrol and diesel are given as **Annexure-II**. The Central Excise Duty on ATF is 11% during the period January, 2020 to February, 2021.
3. **VAT:** State wise actual rates of VAT on petrol and diesel as on 1st January 2020 and as on 28th February 2021 are given as **Annexure-III**. The details of VAT/ Sales tax rates on ATF as on 01.01.2020 and subsequent changes till February, 2021 are given as **Annexure IV**.
4. **GST:** Domestic LPG is covered under GST with applicable rate of 5%.

- (b) The contribution of taxes by petroleum sector from all the activities for 2019-20 and current year is given below:

Particulars	Rs. in crores	
	2019-20	Apr-Dec'20 (P)
Total Contribution of Petroleum Sector to Central and State Exchequer	555,370	421,381

Source: PPAC, (P): Provisional

The details of prices of petrol and diesel since January, 2020 are available at the website of Petroleum Planning and Analysis Cell (PPAC) i.e. www.ppac.org.in. and the prices of domestic LPG are available at the website of IOCL i.e. www.iocl.com

- (c) The details of change in Central Excise duty rates on petrol and diesel since 01.04.2018 are given as **Annexure-II**.

(d) Prices of petrol and diesel have been made market-determined by the Government with effect from 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel in line with their international product prices, exchange rate, tax structure, inland freight and other cost elements. The prices of petroleum products in the country are linked to the price of respective products in the international market. There has been a consistent increase in the

prices of crude oil since April 2020. The average monthly prices of Indian basket of crude oil in April 2020 was \$ 19.90/bbl which has increased by 207.64 % to \$61.22/bbl in Feb 2021.

X-X-X-X-X

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3010 asked by Shri Prajwal Revanna, Shrimati Nusrat Jahan Ruhi, Shri Bhartruhari Mahtab, Adv. A.M. Ariff, Shri M. Badruddin Ajmal and Shri Jayadev Galla to be answered on 15th March, 2021 regarding “High Prices of Petroleum Products due to Taxes”.

Month wise crude oil imports (P)														
	Jan-20	Feb-20	Mar-20	Apr-20	May-20	Jun-20	Jul-20	Aug-20	Sep-20	Oct-20	Nov-20	Dec-20	Jan-21	Total
Quantity (in TMT)	20138	18647	19515	16553	14607	13677	12335	16859	15180	15259	18290	20489	19595	221144

Source : PPAC, (P) : Provisional

Annexure-II

Annexure referred to in reply to parts (a) & (c) of Lok Sabha Unstarred Question No. 3010 asked by Shri Prajwal Revanna, Shrimati Nusrat Jahan Ruhi, Shri Bhartruhari Mahtab, Adv. A.M. Ariff, Shri M. Badruddin Ajmal and Shri Jayadev Galla to be answered on 15th March, 2021 regarding “High Prices of Petroleum Products due to Taxes”.

The details of Central Excise duty rates on petrol and diesel since 1st April 2018

Period	Central Excise duty			
	Petrol (unbranded)	Petrol (branded)	Diesel(unbranded)	Diesel(branded)
As on 01.04.2018	Rs. 19.48 per litre [Rs.4.48 BED + Rs.7 SAED + Rs.8 RIC]	Rs.20.66 per litre [Rs.5.66 BED + Rs.7 SAED + Rs.8 RIC]	Rs.15.33 per litre [Rs.6.33 BED + Rs.1 SAED + Rs.8 RIC]	Rs.17.69 per litre [Rs.8.69 BED + Rs.1 SAED + Rs.8 RIC]
05.10.2018-05.07.2019	Rs. 17.98 per litre [Rs.2.98 BED + Rs.7 SAED + Rs.8 RIC]	Rs.19.16 per litre [Rs.4.16 BED + Rs.7 SAED + Rs.8 RIC]	Rs.13.83 per litre [Rs.4.83 BED + Rs.1 SAED + Rs.8 RIC]	Rs.17.69 per litre [Rs.7.19 BED + Rs.1 SAED + Rs.8 RIC]
06.07.2019-13.03.2020	Rs. 19.98 per litre [Rs.2.98 BED + Rs.8 SAED + Rs.9 RIC]	Rs.21.16 per litre [Rs.4.16 BED + Rs.8 SAED + Rs.9 RIC]	Rs.15.83 per litre [Rs.4.83 BED + Rs.2 SAED + Rs.9 RIC]	Rs.18.19 per litre [Rs.7.19 BED + Rs.2 SAED + Rs.9 RIC]
14.03.2020-05.05.2020	Rs. 22.98 per litre [Rs.2.98 BED + Rs.10 SAED + Rs.10 RIC]	Rs.24.16 per litre [Rs.4.16 BED + Rs.10 SAED + Rs.10 RIC]	Rs.18.83 per litre [Rs.4.83 BED + Rs.4 SAED + Rs.10 RIC]	Rs.21.19 per litre [Rs.7.19 BED + Rs.4 SAED + Rs.10 RIC]
06.05.2020-01.02.2021	Rs. 32.98 per litre [Rs.2.98 BED + Rs.12 SAED + Rs.18 RIC]	Rs.34.16 per litre [Rs.4.16 BED + Rs.12 SAED + Rs.18 RIC]	Rs.31.83 per litre [Rs.4.83 BED + Rs.9 SAED + Rs.18 RIC]	Rs.34.19 per litre [Rs.7.19 BED + Rs.9 SAED + Rs.18 RIC]
W.e.f.-02.02.2021	Rs. 32.90per litre [Rs.1.40 BED + Rs.11 SAED + Rs.18 RIC+ Rs. 2.5 AIDC]	Rs.34.10 per litre [Rs.2.60 BED + Rs.11 SAED + Rs.18 RIC + Rs. 2.5 AIDC]	Rs.31.80 per litre [Rs.1.80 BED + Rs.8 SAED + Rs.18 RIC +Rs. 4 AIDC]	Rs.34.20 per litre [Rs.4.20 BED + Rs.8 SAED + Rs.18 RIC+ Rs. 4 AIDC]

- **BED** – Basic Excise Duty [under the Central Excise Tariff Act]
- **SED** – Special Excise Duty [under the Central Excise Tariff Act]
- **SAED** – Special additional excise duty
- **AED** – Additional excise duty /**RIC**— Road & Infrastructure Cess, from 02.02.2018.

Annexure-III

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3010 asked by Shri Prajwal Revanna, Shrimati Nusrat Jahan Ruhi, Shri Bhartruhari Mahtab, Adv. A.M. Ariff, Shri M. Badruddin Ajmal and Shri Jayadev Galla to be answered on 15th March, 2021 regarding “High Prices of Petroleum Products due to Taxes”.

Statement of Actual rates of Sales tax/ VAT levied by various States/ UTs as on 01.01.2020

Sr. No	State	Petrol	Diesel
1	Andaman & Nicobar Islands	6%	6%
2	Andhra Pradesh	31% VAT + Rs.2/litre VAT	22.25% VAT + Rs.2/litre VAT
3	Arunachal Pradesh	16.20% VAT	8.60% VAT
4	Assam	32.66% or Rs.14 per litre whichever is higher as VAT	23.66% or Rs.8.75 per litre whichever is higher as VAT
5	Bihar	22% VAT if sale price exceeds Rs.65/litre otherwise 26% VAT (30% Surcharge on VAT as irrecoverable tax)	15% VAT if sale price exceeds Rs.64/litre otherwise 19% VAT (30% Surcharge on VAT as irrecoverable tax)
6	Chandigarh	Rs.10/KL cess +17.45% VAT	Rs.10/KL cess + 9.02% VAT
7	Chhattisgarh	25% VAT + Rs.2/litre VAT	25% VAT + Rs.1/litre VAT
8	Dadra & Nagar Haveli	20% VAT	15% VAT
9	Daman & Diu	20% VAT	15% VAT
10	Delhi	27% VAT	Rs.250/KL air ambience charges + 16.75% VAT
11	Goa	21% VAT + 0.5% Green cess	18% VAT + 0.5% Green cess
12	Gujarat	17% VAT+ 4% Cess on Town Rate & VAT	17% VAT + 4 % Cess on Town Rate & VAT
13	Haryana	22.26% or Rs.14.25/litre whichever is higher as VAT+5% additional tax on VAT	13.24% VAT or Rs.8.15/litre whichever is higher as VAT+5% additional tax on VAT
14	Himachal Pradesh	25% or Rs14.50/Litre- whichever is higher	14% or Rs8.00/Litre- whichever is higher
15	Jammu & Kashmir	24% MST+ Rs.5/Litre employment cess, Reduction of Rs.2.5/Litre	16% MST+ Rs.1/Litre employment cess , Reduction of Rs.0.50/Litre
16	Jharkhand	22% on the sale price or Rs. 15.00 per litre , which ever is higher + Cess of Rs 1.00 per Ltr and this calculated amount reduced by Rs. 2.50 per litre.	22% on the sale price or Rs. 8.37 per litre , which ever is higher + Cess of Rs 1.00 per Ltr and this calculated amount reduced by Rs. 2.50 per litre.
17	Karnataka	32% sales tax	21% sales tax

Sr. No	State	Petrol	Diesel
18	Kerala	30.08% sales tax+ Rs.1/litre additional sales tax + 1% cess	22.76% sales tax+ Rs.1/litre additional sales tax + 1% cess
19	Lakshadweep	Nil	Nil
20	Madhya Pradesh	33 % VAT + Rs.3.5/litre VAT+1%Cess	23% VAT+ Rs.2/litre VAT+1% Cess
21	Maharashtra – Mumbai, Thane & Navi Mumbai	26% VAT+ Rs.7.12/Litre additional tax	24% VAT
22	Maharashtra (Rest of State)	25% VAT+ Rs.7.12/Litre additional tax	21% VAT
23	Manipur	25% VAT	14.5% VAT
24	Meghalaya	22% VAT + 2% surcharge	13.5% VAT +2% surcharge
25	Mizoram	20% VAT	12% VAT
26	Nagaland	20.38% VAT +5% surcharge + Rs.1.50/Litre as road maintenance cess	10% VAT+ 5% surcharge + Rs.1.50/Litre as road maintenance cess
27	Odisha	26% VAT	26% VAT
28	Puducherry	21.15% VAT	17.15% VAT
29	Punjab	Rs.2050/KL (cess)+ Rs.0.10 per Litre (Urban Transport Fund) +20.11% VAT+10% additional tax on VAT	Rs.1050/KL (cess) + Rs.0.10 per Litre (Urban Transport Fund) + 11.80% VAT+10% additional tax on VAT
30	Rajasthan	30% VAT+Rs 1500/KL road development cess	22% VAT+ Rs.1750/KL road development cess
31	Sikkim	25% VAT+ Rs.3000/KL cess + Rs 100/KL sikkim consumer welfare fund	12.5% VAT + Rs.2500/KL cess + Rs 100/KL sikkim consumer welfareFund
32	Tamil Nadu	34% VAT	25% VAT
33	Telangana	35.20% VAT	27% VAT
34	Tripura	23% VAT+ 3% Tripura Road Development Cess	15.50% VAT+ 3% Tripura Road Development Cess
35	Uttar Pradesh	23.78% or Rs.14.41/Litre- whichever is higher	14.05% or Rs8.43/Litre- whichever is higher
36	Uttarakhand	25% or Rs.17/litre whichever is higher as VAT	17.48% VAT or Rs.9.41/litre whichever is higher as VAT
37	West Bengal	25% or Rs.13.12/litre whichever is higher as sales tax+ Rs.1000/KL cess- Rs.1000/KL exemption (20% Additional tax on VAT as irrecoverable tax)	17% or Rs.7.70/litre whichever is higher as sales tax + Rs 1000/KL cess – Rs 1290/KL sales tax rebate (20% Additional tax on VAT as irrecoverable tax)

Source- PPAC

Statement of Actual rates of Sales tax/ VAT levied by various States/ UTs as on 28.02.2021

Sr. No	State	Petrol	Diesel
1	Andaman & Nicobar Islands	6%	6%
2	Andhra Pradesh	31% VAT + Rs.4/litre VAT+Rs.1/litre Road Development Cess and Vat thereon	22.25% VAT + Rs.4/litre VAT+Rs.1/litre Road Development Cess and Vat thereon
3	Arunachal Pradesh	20.00%	12.50%
4	Assam	32.66% or Rs.22.63 per litre whichever is higher as VAT minus Rebate of Rs.5 per Litre	23.66% or Rs.17.45 per litre whichever is higher as VAT minus Rebate of Rs.5 per Litre
5	Bihar	26% or Rs 16.65/Litre whichever is higher (30% Surcharge on VAT as irrecoverable tax)	19% or Rs 12.33/Litre whichever is higher (30% Surcharge on VAT as irrecoverable tax)
6	Chandigarh	Rs.10/KL cess +22.45% or Rs.12.58/Litre whichever is higher	Rs.10/KL cess + 14.02% or Rs.7.63/Litre whichever is higher
7	Chhattisgarh	25% VAT + Rs.2/litre VAT	25% VAT + Rs.1/litre VAT
8	Dadra and Nagar Haveli and Daman and Diu	20% VAT	20% VAT
9	Delhi	30% VAT	Rs.250/KL air ambience charges + 16.75% VAT
10	Goa	27% VAT + 0.5% Green cess	23% VAT + 0.5% Green cess
11	Gujarat	20.1% VAT+ 4% Cess on Town Rate & VAT	20.2% VAT + 4 % Cess on Town Rate & VAT
12	Haryana	25% or Rs.15.62/litre whichever is higher as VAT+5% additional tax on VAT	16.40% VAT or Rs.10.08/litre whichever is higher as VAT+5% additional tax on VAT
13	Himachal Pradesh	25% or Rs 15.50/Litre- whichever is higher	14% or Rs 9.00/Litre- whichever is higher
14	Jammu & Kashmir	24% MST+ Rs.5/Litre employment cess, Reduction of Rs.0.50/Litre	16% MST+ Rs.1.50/Litre employment cess
15	Jharkhand	22% on the sale price or Rs. 17.00 per litre , which ever is higher + Cess of Rs 1.00 per Ltr	22% on the sale price or Rs. 12.50 per litre , which ever is higher + Cess of Rs 1.00 per Ltr
16	Karnataka	35% sales tax	24% sales tax
17	Kerala	30.08% sales tax+ Rs.1/litre additional sales tax + 1% cess	22.76% sales tax+ Rs.1/litre additional sales tax + 1% cess
18	Ladakh	24% MST+ Rs.5/Litre employment cess, Reduction of Rs.2.5/Litre	16% MST+ Rs.1/Litre employment cess , Reduction of Rs.0.50/Litre
19	Lakshadweep	Nil	Nil
20	Madhya Pradesh	33 % VAT + Rs.4.5/litre VAT+1%Cess	23% VAT+ Rs.3/litre VAT+1% Cess

Sr. No	State	Petrol	Diesel
21	Maharashtra – Mumbai, Thane & Navi Mumbai	26% VAT+ Rs.10.12/Litre additional tax	24% VAT+ Rs.3.00/Litre additional tax
22	Maharashtra (Rest of State)	25% VAT+ Rs.10.12/Litre additional tax	21% VAT+ Rs.3.00/Litre additional tax
23	Manipur	36.50% VAT	22.50% VAT
24	Meghalaya	20% or Rs15.00/Litre- whichever is higher (2% surcharge leviable only on advalorem tax)	12% or Rs9.00/Litre- whichever is higher (2% surcharge leviable only on advalorem tax)
25	Mizoram	25% VAT	14.5% VAT
26	Nagaland	25% VAT or Rs. 16.04/litre whichever is higher +5% surcharge + Rs.2.00/Litre as road maintenance cess	16.50% VAT or Rs. 10.51/litre whichever is higher +5% surcharge + Rs.2.00/Litre as road maintenance cess
27	Odisha	32% VAT	28% VAT
28	Puducherry	26% VAT	17.75% VAT
29	Punjab	Rs.2050/KL (cess)+ Rs.0.10 per Litre (Urban Transport Fund) +24.79% VAT+10% additional tax on VAT	Rs.1050/KL (cess) + Rs.0.10 per Litre (Urban Transport Fund) + 15.94% VAT+10% additional tax on VAT
30	Rajasthan	36% VAT+Rs 1500/KL road development cess	26% VAT+ Rs.1750/KL road development cess
31	Sikkim	25.25% VAT+ Rs.3000/KL cess	14.75% VAT + Rs.2500/KL cess
32	Tamil Nadu	15% + Rs.13.02 per litre	11% + Rs.9.62 per litre
33	Telangana	35.20% VAT	27% VAT
34	Tripura	25% VAT+ 3% Tripura Road Development Cess	16.50% VAT+ 3% Tripura Road Development Cess
35	Uttar Pradesh	26.80% or Rs 18.74/Litre whichever is higher	17.48% or Rs 10.41/Litre whichever is higher
36	Uttarakhand	25% or Rs 19 Per Ltr whichever is greater	17.48% or Rs Rs 10.41 Per Ltr whichever is greater
37	West Bengal	25% or Rs.13.12/litre whichever is higher as sales tax+ Rs.1000/KL cess- Rs.17/KL exemption – Rs 1000/KL sales tax rebate (20% Additional tax on VAT as irrecoverable tax)	17% or Rs.7.70/litre whichever is higher as sales tax + Rs 1000/KL cess – Rs 1000/KL sales tax rebate (20% Additional tax on VAT as irrecoverable tax)

Source- PPAC

Annexure-IV

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3010 asked by Shri Prajwal Revanna, Shrimati Nusrat Jahan Ruhi, Shri Bhartruhari Mahtab, Adv. A.M. Ariff, Shri M. Badruddin Ajmal and Shri Jayadev Galla to be answered on 15th March, 2021 regarding “High Prices of Petroleum Products due to Taxes”.

VAT/ Sales tax rates on ATF as on 01.01.2020 and subsequent changes till Feb 21

State	Effective from Date	ATF
Rajasthan	1/1/2020	26.00%
Delhi	1/1/2020	25.00%
Haryana	1/1/2020	21.00%
Maharashtra	1/1/2020	5%- Mumbai and Pune, 25% - Others
Goa	1/1/2020	18.00%
Andhra Pradesh	1/1/2020	1.00%
Telangana	1/1/2020	1.00%
West Bengal	1/1/2020	25.00% + 20% Add. Tax on tax. 5% for Scheduled Airlines with max take off mass less than 40000Kg + 20% Add. Tax on tax. For Bagdogra AFS- Nil
Sikkim	1/1/2020	1.00%
A&N Islands	1/1/2020	10%. ATF for International Flight to /from Port Blair -Exempted
Karnataka	1/1/2020	28.00%
Kerala	1/1/2020	Sales Tax @ 5%, Cess @ 1% on Sales tax
Odisha	1/1/2020	5.00%
Uttar Pradesh	1/1/2020	21.00%
Gujarat	1/1/2020	ATF duty paid:-30% & 5%
Dadra nagar haveli	1/1/2020	20.00%
Daman and Diu	1/1/2020	20.00%
Dadra Nagar Haveli and Daman & Diu	27.01.2020	20.00%
Tamilnadu	1/1/2020	29.00%
Puducherry	1/1/2020	14.50%
Bihar	1/1/2020	29.00%
Jharkhand	1/1/2020	20.00%
Madhya Pradesh	1/1/2020	25%- Indore & Bhopal, 4%- Others
Chhattisgarh	05.04.2017	4% (Valid till 31.03.2020)
Jammu and Kashmir	1/1/2020	26.25%
Chandigarh	1/1/2020	20% 20.00% (MST:-Rs 10/- PER KL)
Himachal Pradesh	1/1/2020	25% or Rs. 15.50/ltr whichever is greater
Punjab	1/1/2020	14.30%
Uttarakhand	1/1/2020	20.00%
Arunachal Pradesh	1/1/2020	20.00%
Nagaland	1/1/2020	1% tax rate+5% Surcharge
Manipur	1/1/2020	20.00%
Mizoram	1/1/2020	20.00%
Tripura	1/1/2020	16.00%
Tripura	13.05.2020	16.00%
Meghalaya	1/1/2020	20.00% + 2% Surcharge
Assam	1/1/2020	23.65%
Ladakh	1/1/2020	26.25%

Source: IOCL